

CENTRAL ADMINISTRATIVE TRIBUNAL CHANDIGARH BENCH

O.A.N0.060/00600/2020 Decided on: 04.09.2020

HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

Gulshan Kumar, aged about 37 years S/o Om Parkash, Token No. 1184 Fitter Electric, O/o Ordinance Cable Factory Plot No. 183, Industrial Area Phase-1, Chandigarh (Group-C) Pin-160002.

Applicant

(BY: MR. ONKAR RAI, ADVOCATE)

Versus

- 1. Union of India through Secretary, Ministry of Defence, South Block, New Delhi, Pin-110011.
- Director General, Ordnance Factories, Ordnance Factory Board, Govt. of India, Ministry of Defence, 10-A, Shaheed Kudiram Bose Road, Kolkatta, Pin-700001.
- 3. General Manager, Ordnance Cable Factory, Plot No. 183, Industrial Area, Phase I, Chandigarh, Pin-160002.
- Sushant Kumar S/o not known, Token no. 1189, O/o General Manager, Ordnance Cable Factory, Plot No. 183, Industrial Area, Phase I, Chandigarh, Pin-160002.
- 5. Rajesh Kr. Choudhary S/o not known, Token No. 1196, O/o General Manager, Ordnance Cable Factory, Plot No. 183, Industrial Area, Phase-I, Chandigarh, Pin-160002.

.. Respondents



ORDER (ORAL) HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)

The challenge is to the tentative seniority list dated NIL, Annexure A-1, against which the applicant has submitted a representation only on 14.8.2020 (Annexure A-9), therefore, the O.A. is apparently premature and is not maintainable as of now.

2. At this stage, learned counsel for the applicant seeks and is allowed to withdraw this O.A. to await the outcome on his representation.

(SANJEEV KAUSHIK)
MEMBER (J)

Place: Chandigarh Dated: 04.09.2020

HC*